

ITEM NO.1+11

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
UNDER COMPANIES ACT,1956 & ANR.

Respondent(s)

(IA No. 59921/2022 - STAY APPLICATION)

WITH

SLP(C) No. 19602/2018 (XI)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 44749/2020 FOR
CLARIFICATION/DIRECTION ON IA 129503/2020

IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS)

ITEM NO.11

Petition(s) for Special Leave to Appeal (C) No(s). 19796/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 21103/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

GALLANTT ISPAT LIMITED

Respondent(s)

([TO BE TAKEN UP ALONG WITH ITEM NO.1 I.E. SLP(C) No. 19204/2018.]
Only FOR CLARIFICATION/DIRECTION ON IA 85553/2019 FOR PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 185556/2019 FOR
EXEMPTION FROM FILING O.T. ON IA 185557/2019 FOR APPLICATION FOR
TAGGING/DETAGGING ON IA 56665/2021 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 56672/2021 FOR EXEMPTION FROM FILING O.T.
ON IA 56674/2021

Date : 27-07-2022 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY**

For Petitioner(s) Ms. Madhavi Divan, Sr. Adv./ASG
Mr. Shantanu Singh, Adv.
Ms. Alka Sinha, Adv.
Mr. Ravi Sehgal, Adv.
Ms. Vaishali Verma, Adv.
Ms. Aishani Narain, Adv.
Mr. Vishesh Kalra, Adv.
Ms. Shubha Yadav, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s) Dr. A. M. Singhvi, Sr. Adv.
Mr. Ajay Bhargava, Adv.
Ms. Vanita Bhargava, Adv.
Ms. Shweta Kabra, Adv.
Ms. Prerna Singh, Adv.
For M/S. Khaitan & Co., AOR

Mr. K. Venugopal, Sr. Adv.
Ms. Shantanu Tyagi, Adv.
Ms. Nandita Chauhan, Adv.
Ms. Muskan, Adv.
Mr. S. S. Shroff, AOR

Mr. Shekhar Prit Jha, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**List the matters along with all the connected cases and
applications as item No.1 on 25th of August, 2022.**

**(JAGDISH KUMAR)
COURT MASTER (SH)**

**(RENU KAPOOR)
ASSISTANT REGISTRAR**